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MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Workmen's Compensation Act, 1973".

The motion was adopted.

SHRI P. M. MEHTA: I introduce the Bill.

15.30 hrs.

PAYMENT OF WAGLS (AMEND-MENT BILL

[AMENDMENT OF SECTIONS 1, 2 etc.]

SHRI P. M. MIHITA (Bhavnagai): I beg to more for leave to introduce a Bill tion is: further to amend the Payment of Wages Act. 1936.

MR. DEPUTY-SPEAKER: The question 19:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936".

The motion was adopted.

SHRI P. M. MEHTA: I introduce the Bill.

15.301 hrs.

FACTORIES (AMENDMENT) BILL!

[AMENDMENT OF SECTIONS 8, 9 ETC.]

SHRI P. M. MEHTA(Bhavnagar): further to amend the Factories Act. 1948. minutes.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Factories Act, 1948".

The motion was adopted.

SHRI P. M. MEHTA: I introduce the Bill.

15.31 hrs.

PAYMENT OF BONUS (AMEND-MLNT BILL*

[AMENDMENT OF SECTIONS 1,2 ETC.]

SHRI P. M. MFHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act. 1965.

MR. DEPUTY-SPEAKER: The aues-

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965".

The motion was adopted.

SHRI P. M. MEHTA: I introduce the Bill.

15.32 hrs.

REMOVAL OF DISPARITIES AND CONCENTRATION OF WEALTH BILL

by Shri K. Lakkappa-contd.

MR. DEPUTY-SPEAKER: We now take up further consideration of the Bill of Shri Lakkappa on removal of disparities and concentration of wealth. Out of the I two hours allotted 45 minutes were taken beg to move for leave to introduce a Bill and the balance is one hour and forty-five

[&]quot;Published in Gazette of India Extraordinary Part II, section 2, dated 22-2-74.